

Annexure - 6

Name of the corporate debtor: MAINFRAME ENERGY SOLUTION PRIVATE LIMITED: Date of commencement of CIRP 08.01.2021

: List of creditors as on: 27.03.2021

List of operational creditors (Employees)
(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of employee	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
Not Applicable													